

SLP(C)No. 12112 OF 2003
ITEM No.42

Court No. 5

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.12112/2003

(From the judgement and order dated 28/03/2003 in CWJC 7821/02
of The HIGH COURT OF PATNA)

ASSOCIATED CEMENT COS. LTD.

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

(With Office Report)

Date : 23/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)
Mr.Ashish Dholakia,Adv.
Mr. U.A.Rana,Adv.
Mr.Arvind Kumar,Adv.
Mr. Sadeep Kharel,Adv.for
M/s Gagrat & Co.,Advs.

For Respondent (s) Mr.Saket Singh,Adv.
Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Hearing of the appeal is expedited.

[SUMAN WADHWA][MADHU SAXENA)
COURT MASTER COURT MASTER